

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/344/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarajan RP (P Dot G Constructions Pvt Ltd)
NAME OF RESPONDENT : A Balakrishna & 3 ors
SECTION : 43, 45, 49 of IBC

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1151/2019 IN MA/344/2019 IN CP/193/IB/2018
NAME OF PETITIONER : A Balakrishna & 3 ors
NAME OF RESPONDENT : Sundaresan Nagarajan RP (P Dot G Constructions Pvt Ltd)
SECTION : 60(5) of IBC

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1314/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s P Dot G Construction Pvt Ltd
NAME OF RESPONDENT : Hamisini Reddy & 2 Ors
SECTION : 66 of IBC

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PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1315/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s P Dot G Construction Pvt Ltd
NAME OF RESPONDENT : Prabhakar Reddy
SECTION : 66 of IBC

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COMMON ORDER

The Applicant is represented by Ld. Counsel Mr. Ravi Rajagopalan through Video Conferencing Mode.

List all the above matters along with other Application(s) on **24.08.2021**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)